

ITEM NO.3
SECTION XI

REVISED (ON 13.12.2021)
REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 9351/2015

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

S.M. HASEEB & ORS.

Respondent(s)

(ONLY SLP (C) No. 9889/2015 & 9686/2015 is to be listed before Id.
Registrar Court.)

WITH

SLP(C) No. 9889/2015 (XI)

SLP(C) No. 9686/2015 (XI)

Date : 23-11-2021 This petition was called on for hearing today.

For Petitioner(s)

Mr H.K.Naik, Adv.

Mr. Amrish Kumar, AOR

For Respondent(s)

Mr. Sanjeev Malhotra, AOR

Mr. S. S. Dharma Teja, AOR

UPON hearing the counsel, the Court made the following
O R D E R

SLP(C) No. 9889/2015, SLP(C) No. 9686/2015

In view of the counsel appearing for respondent no.1 having expired, notice for making alternative arrangement were duly served upon respondent no.1. Service of such notice is complete but none has entered appearance.

Registry to process the matters for listing before the Hon'ble Court as per rules.

AVANI PAL SINGH
Registrar

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